



क्षेत्रीय कार्यालय,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
 सी-ब्लाक, इन्दिरा नगर, आवास विकास कालोनी,
 रायबरेली-229001 (उ०प्र०)

पत्रांक- 1252/NGT OA-490/2019-20 दिनांक- 30/8/19
 To,

The Registrar General,
 Hon'ble National Green Tribunal,
 Principal Bench,
 Faridkot House, Copernicus Marg,
 New Delhi-110001

Sub.:-Regarding submission of compliance report of Hon'ble NGT, New Delhi order dated 05-08-2019 in O.A. No.-490/2019 T.S. Singh v/s State of Uttar Pradesh.

Sir,

Kindly refer above mentioned subject. In compliance of order dated 05-08-2019 the compliance report along with relevant enclosures and photographs are enclosed herewith for your kind perusal and further necessary action please.

Enclosures: As above

Sincerely Yours'

(Vimal Kumar)
 Regional Officer

Copy to:- Shri Pradeep Misra, Advocate, Supreme Court, B-235, Sector-XIX, Noida District-Gautam Buddha Nagar, 201301 for information and necessary action please.

Regional Officer

Inspection Report of STP in Pratapgarh with reference to Hon'ble NGT Court Order dated 05.08.2019 in the matter of O.A. No. 490 of 2019 T.S Singh Vs State of Uttar Pradesh

The Hon'ble National Green Tribunal passed the order in Original Application No. 490 of 2019 T.S Singh Vs State of Uttar Pradesh on dated 05.08.2019 that

“ Let the Uttar Pradesh State Pollution Control Board(UPSPCB) and the UP JalNigam look into the matter take, appropriate action in accordance with law and furnish a joint factual and action taken report in the matter within one month by e-mail at judicial-ngt@gov.in. The nodal agency will be the UPSPCB for coordination and compliance”.

In compliance of above said Hon'ble NGT order, joint inspection team comprising the Officers of UPPCB and UP Jal Nigam was formed as follows:-

- 1- Sri S.K Shukla, AEE, Regional Office, UPPCB, Raebareli.
- 2- Sri PrabhakarUpadhyay, AE, UP Jal Nigam, Pratapgarh.
- 3- Sri Manish Tripathi, SA, Regional Office, UPPCB, Raebareli
- 4- Sri Vindhywasini Prasad Chaubey JE, UP Jal Nigam Pratapgarh

The above Joint Committee visited the STP which is situated on the bank of Sai River (Near Sadar Chauraha) at Pratapgarh city on 19.08.2019. During inspections following observations were made:-

1. District Pratapgarh has 9 towns out of them 7 are statutory towns and 2 Census towns. There are 533,546 households in the district accounting for 1.6 percent of the total households in the state. The average size of households in the district is 6.0 persons. Total population of the city Pratapgarh as per 2011 census is 76,133 and water consumption is 13.70 MLD. The total sewage generation of the city is 8.95 MLD.
2. In Pratapgarh city main drain named **City drain** originates from Prayagpur Aurehta joins Sai river at Bela Pratapgarh. Distance covered by city drain from Prayagpur Aurehta to its meeting point to Sai River is approx 0.44 Km. City drain carries domestic waste water of habitations settled along the course of river Sai. Total sewage discharge from city drain to river Sai is 8.95 MLD which is untreated in nature. The city drain with a flow of 8.95 MLD will be intercepted and routed to under construction STP of 8.95 MLD at Pratapgarh city near Belhamai Bridge.
3. Above mentioned STP of 8.95 MLD capacity is based on Fluidized Aerobic Bed Reactor (FAB) technology whose main units are Screen & grit chamber, FAB reactor I & II, tube



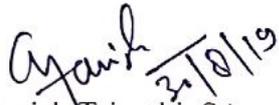


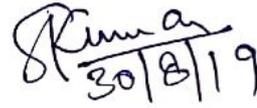
- settler, chlorine contact tank, Sludge thickner, sludge drying bed etc. At the time of inspection STP was found non- operational due to under construction of sewer lines and its connectivity with STP. At present sewage is directly discharged into river Sai.
4. It has been informed that STP was constructed in year 2009 by Thermax Ltd in Pratapgarh Jalotsaran Yojna Belha Pratapgarh city with total estimated cost of Rs. 1820.75 Crore in which 8.50 Crore for STP and rest for sewer line, main pumping station and intermediate pumping station. Summary of the Pratapgarh sewerage plan is attached herewith and marked as **Annexure no.-1**
 5. It has been informed by UP Jal Nigam, Pratapgarh that construction work of STP and main pumping station was started by July 2009 as the land for STP and MPS was made available by Nagar Palika Parishad, Pratapgarh. Later the work was delayed due to PIL in Lucknow bench of Allahabad high court lodged by Dr. R.K Singh owner of a hospital near STP campus.
 6. It is informed by U.P Jal Nigam Pratapgarh that the work of sewer laying etc. can not be started timely because the funds released for construction was not equivalent to sanctioned amount, and the tender for construction was cancelled six times by competent authority due to different reasons. Later Forest Department imposed ban on laying of sewer and asked for permission of Govt. Of India. Scheme where works are held up due to ban imposed by Forest Dept. Pratapgarh, is attached herewith and marked as **Annexure no.-2**
 7. It has been informed that total proposed sewer line for connection of drains to STP is 12.472 Kilometre in which approx. 9 Kilometres sewer line has been installed and rest 3.472 Km is under construction. Approximately 95% work of STP was completed in 2010 and its testing has been also done.
 8. Regional office UPPCB Raebareli has been directed to EO Nagar Palika Parishad, Pratapgarh and Executive Engineer Jal Nigam Pratapgarh vide letter no.1305/STP/2017-18 dated 18.01.2018 and 696/STP/P/18-19 dated 10.09.2018 for completion and operation of STP as soon as possible.
 9. The river Sai is also covered in the identified "Polluted river stretches" as Priority -V. In compliance of order passed by Hon'ble NGT on 20-09-2018 in OA no. 673/2018 in the matter of NEWS ITEM PUBLISHED IN "THE HINDU" AUTHORED BY SHRI

Agarwal

Prasad

JACOB KOSHY titled” More river stretches are now critically polluted: CPCB, in this regard UP Pollution Control Board has prepared an Action Plan for rejuvenation of river Sai which has been duly approved by ‘**River Rejuvenation Committee, U.P.**’. The action plan is being implemented. UP Pollution Control Board has conceptualised and proposed a Three Tier-Environmental Compliance Monitoring System to the Govt. of UP in which a very effective District Environment Committee under the Chairmanship of District Magistrate is constituted along with reconstitution of River Rejuvenation Committee at State level under the Chairmanship of Agriculture Production Commissioner, UP. The Govt. of UP has issued a detailed Govt. order regarding the Three-Tier monitoring mechanism in the State on 14-06-2019. UP Pollution Control Board has also developed a Web Portal: www.upecp.in for online sharing of information related to the compliance of Environmental Laws with the concerned authorities. Report is submitted before Hon`ble NGT for kind perusal please.


Manish Tripathi, SA
Regional Office,
UPPCB, Raebareli


S.K Shukla, AEE,
Regional Office,
UPPCB, Raebareli


Vindhywasini Prasad Chaubey JE,
UP Jal Nigam,
Pratapgarh


Prabhakar Upadhyay, AE,
UP Jal Nigam,
Pratapgarh

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम, प्रतापगढ़।

प्रतापगढ़ सीवरेज योजना के सम्बन्ध में संक्षिप्त विवरण

1. योजना का नाम	-	प्रतापगढ़ जलोत्सारण योजना बेल्ला प्रतापगढ़।
2. कार्यक्रम	-	राज्य सेक्टर उ० प्र० शासन।
3. स्वीकृत दिनांक	-	मार्च 2006
4. स्वीकृत लागत	-	रु० 1578.82 लाख (अवमुक्त धनराशि 801.00 लाख)
पुनरीक्षित स्वीकृत लागत एवं दिनांक	-	रु० 1820.75 लाख व पत्रांक 6538/9-5-6/बजट/2006 दिनांक 11.02.2011 (अवमुक्त धनराशि 1020.74 लाख)
कुल अवमुक्त धनराशि	-	रु० 1821.74 लाख
5. योजनाओं में प्राविधानित कार्य -		
(1) ट्रक सीवर बिछाये जाने का कार्य	-	12.472 किमी०
(2) इन्टरमीडिएट पंपिंग स्टे"न	-	1 नग
(3) मुख्य पम्पिंग स्टे"न	-	1 नग
(4) सीवेज पम्पिंग ट्रीटमेन्ट प्लान्ट (8.95 एम०एल०डी० फ़ैब टेक्नालाजी पर आधारित)	-	1 नग

उपरोक्त कार्यों हेतु स्वीकृति लागत के अनुरूप सम्पूर्ण धनराशि अवमुक्त हो चुकी है व उसके सापेक्ष उपरोक्त प्राविधानिक कार्यों की प्रगति निम्नानुसार है -

(1) सीवेज ट्रीटमेन्ट प्लान्ट	-	8.95 एम०एल०डी० - 1 नग
(2) मुख्य पम्पिंग स्टे"न	-	90 प्रतिशत पूर्ण
(3) सीवर बिछाया जाना तत् सम्बन्धी कार्य	-	7.60 किमी० लाइन पूर्ण

इलाहाबाद-फ़ैजाबाद रोड पर सदर तिराहे से एस०टी०पी० के मध्य सीवर लाइन डाले जाने का कार्य वन विभाग द्वारा मौके पर जाकर दिनांक 20.01.2015 को यह कहकर रूकवा दिया गया कि सड़क के किनारे जहाँ सीवर लाइन डाली जा रही है भूमि सामाजिक वानिकी/वन विभाग की है। उक्त हेतु जिला वन अधिकारी के निर्देशानुसार इस खण्ड के पत्रांक 361/पे-5/3 दिनांक 27.01.2015 द्वारा सीवर लाइन डालने हेतु वन विभाग की अनुमति हेतु प्रस्ताव निर्धारित प्रपत्र पर द्वारा उचित माध्यम भारत सरकार को प्रेषित करने का वन विभाग प्रतापगढ़ से अनुरोध किया गया। उक्त पर वन विभाग द्वारा उनके पत्रांक 3126/29-1 दिनांक 02.02.2015 द्वारा बिन्दुवार 6 बिन्दु पर आपत्ति लगाई है। उक्त आपत्तियों का निराकरण खण्ड द्वारा करा कर स्थानीय वन विभाग को प्रेषित है साथ ही वन विभाग भारत सरकार की अनुमति हेतु उनकी website पर वांछित प्रोफार्मा पर आन लाइन दिनांक 07.01.2016 को फीड करा दिया गया था। तदोपरान्त इलाहाबाद-फ़ैजाबाद रोड पर सीवर लाइन डालने हेतु भारत सरकार के पत्र संख्या- 8बी/यू०पी०/09/73/2016/एफ०सी०/544 दिनांक 09.03.2017 द्वारा अनुमति प्राप्त होने के उपरान्त सड़क पर स्थित वृक्षों के कटान हेतु रु० 7.70 लाख वन विभाग में जमा करने के उपरान्त इलाहाबाद-फ़ैजाबाद रोड पर रामलीला ग्राउण्ड से सदर चौराहे तक सीवर लाइन डाली गयी एवं सदर चौराहा पर मेन नाले को क्रासिंग कराकर सीवर लाइन में जोड़ दिया गया है, कराये गये कार्यों को जनोपयोगी बनाने हेतु एवं एस०टी०पी० की टेस्टिंग एवं कमीशनिंग तथा आंशिक सीवर गैप को पूरा करने एवं तत्सम्बन्धित कार्यों हेतु रु० 354.15 लाख का प्राक्कलन अधीक्षण अभियन्ता, द्वितीय मण्डल, उ०प्र० जल निगम, प्रयागराज के पत्रांक 1447/प्रकल्प विरचन/56 दिनांक 24.06.2019 द्वारा मुख्य अभियन्ता (प्र०क्षे०), उ०प्र० जल निगम, प्रयागराज/मुख्य अभियन्ता (नागर), उ०प्र० जल निगम, लखनऊ को प्रेषित किया गया जिसे मुख्य अभियन्ता (नागर), उ०प्र० जल निगम, लखनऊ के पत्रांक 97/नागर-2/033-0304/9, दिनांक 05.07.2019 द्वारा अनुसचिव, नगर विकास अनुभाग-5, उ०प्र० शासन, लखनऊ को स्वीकृति एवं धनावंटन हेतु प्रेषित किया गया है। शासन से स्वीकृति एवं धनावंटन उपरान्त एस०टी०पी० की टेस्टिंग एवं कमीशनिंग का कार्य कराया जाना प्रस्तावित है।

Agarwal

Spanner

d
अधिशासी अभियन्ता

OFFICE OF THE EXECUTIVE ENGINEER, CONSTRUCTION DIVISION, U.P. JAL NIGAM, PRATAPGARH
SCHEME WHERE WORKS ARE HELD UP DUE TO BAN IMPOSED BY FOREST DEPARTMENT, PRATAPGARH

NAME OF SCHEME PROGRAMME PRATAPGARH SEWERAGE SCHEME
 STATE SECTOR (GOVT. OF UTTAR PRADESH)
 LOCATION BELHA, PRATAPGARH
 ORIGINAL SANCTIONED COST 1578.82 LACS (FUND RELEASED RS. 801.00 LACS ON 3/2006)
 YEAR OF SANCTION Mar - 06
 REVISED SANCTIONED COST 1820.75 LACS (DATED)
 YEAR OF SANCTION FEB. 2011

I- PHYSICAL PROGRESS

(A) :-

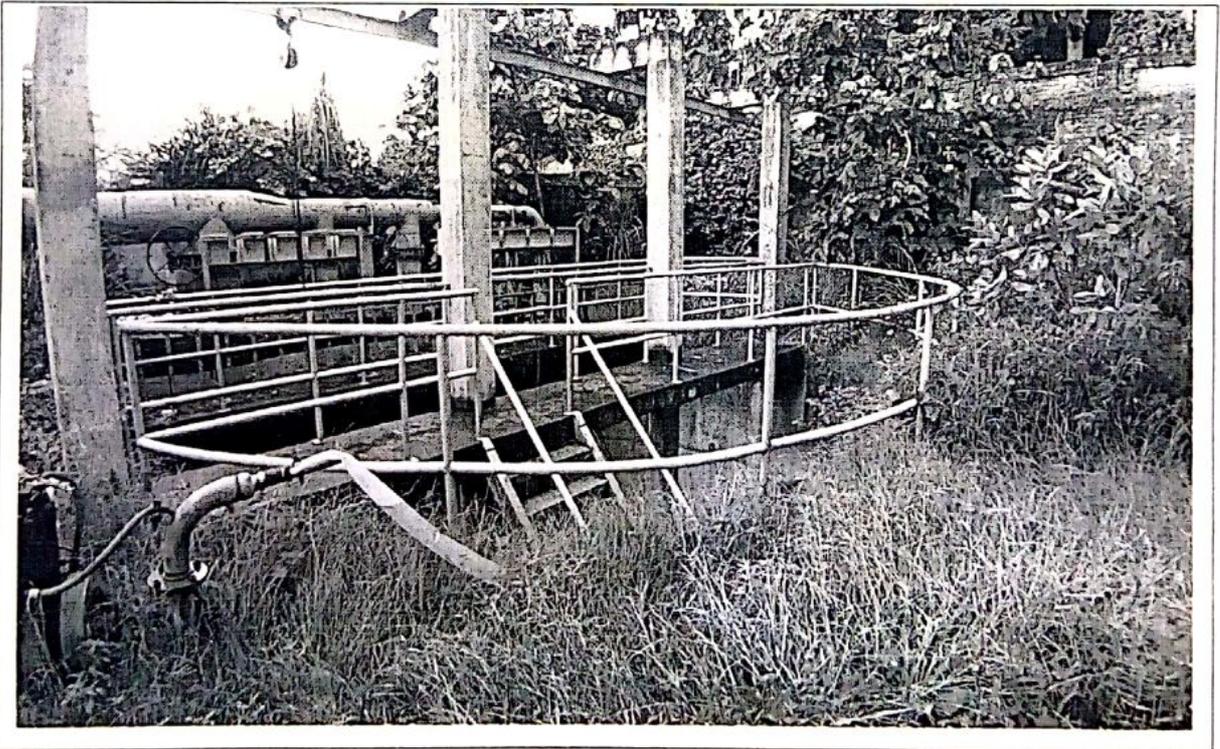
Sl. No.	Name of Work	Qty.	Physical Progress in % Item Wise	Over all Progress	Remarks
1	Sewer laying & appurtenant works	12.472 Km.	7.6 km 70% (Procurement of R.C.C. pipe & other materials 80%)	70%	The work of laying can not be started timely as the funds released when not equivalent to the amount sanctioned in the original estimate during the year march 2006 to Feb. 2011 also the tenders were invited and cancelled at least six times by the competent authority due to different reasons. Later as per decision of tender committee the Executive Engineer, C.D. Pratapgarh was authorized to complete the work on Nirman Nigam Pattern vide C.E. (Nagar), letter No. 667/031-0002/10 dated 27-12-2010. In compliance to same, work was started and about 10.0 km sewer was laid. Later forest department imposed ban on laying of sewer and asked the department to take the permission from G.O.I. to allow the laying of sewer on Allahabad-Faizabad road. The road is of forest department. Thus the permission by Govt. of India was granted vide there letter no. 8वीं/यूएन/09/73/2016/एफ03सी0/544 दिनांक 09.03.2017. Department has deposited Rs. 7.70 lacs. Presently the forest department has started the work of tree cutting. The sooner the trees are removed from the alignment the work of laying of sewer will be started. The completion of work is targeted to be completed by the December 2017.
2	Intermediate pumping station (Near GhantaGhar, Chowk, Pratapgarh)	1 No.	Not Started		Land available (Pratapgarh Nagar Palika) near Ram Lila Maidan.
3	Main Pumping Station (In STP Campus)	1 No.	90%		The work was started by July 2009 as the land for main Pumping Station and Sewage Treatment Plant was made available by Nagar Palika Parishad in the month April 2009. Later the works were delayed due to P.I.L. lodged by Dr. R.K. Singh owner of adjoining Nursing Home in Allahabad High Court. Lko. Bench. Presently STP & MPS work is completed 90%.
4	Sewage Pumping Treatment Plant (8.95 mld. Built on FAB technology)	1 No.	90%		

Asst. Engg.

Executive Engineer

Executive Engineer

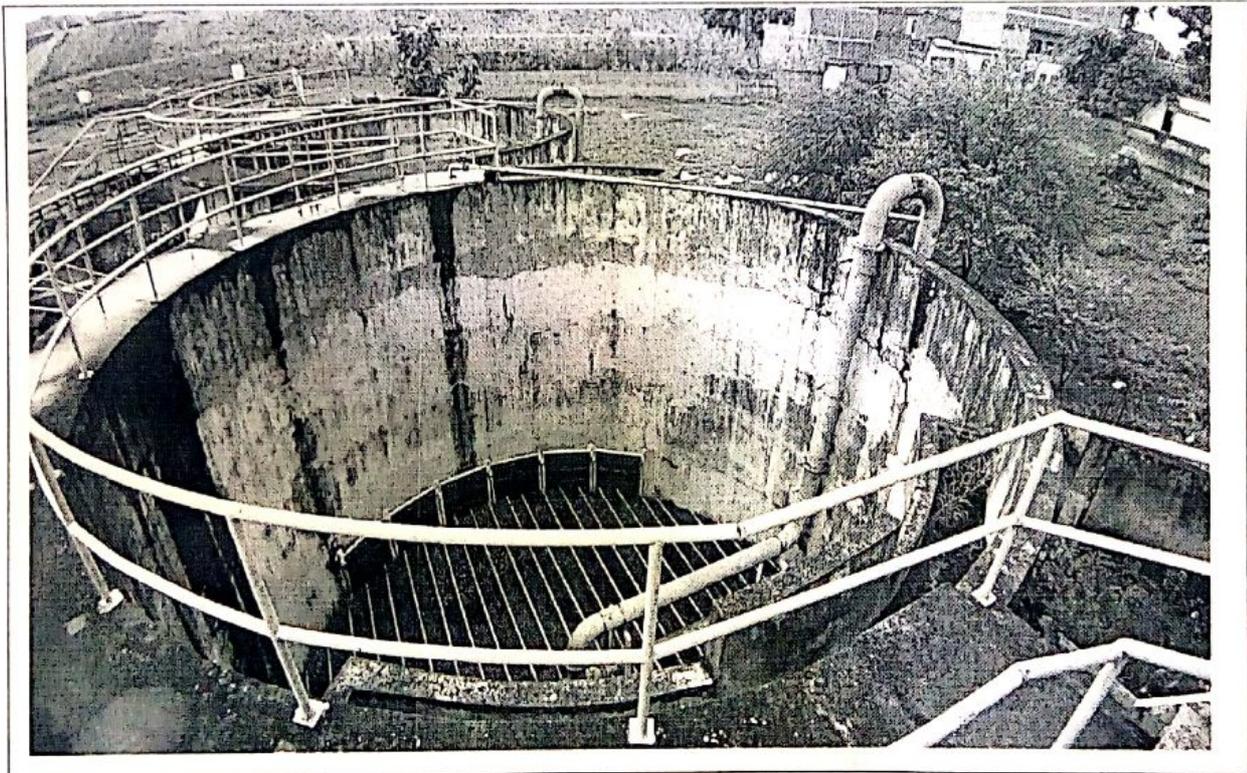
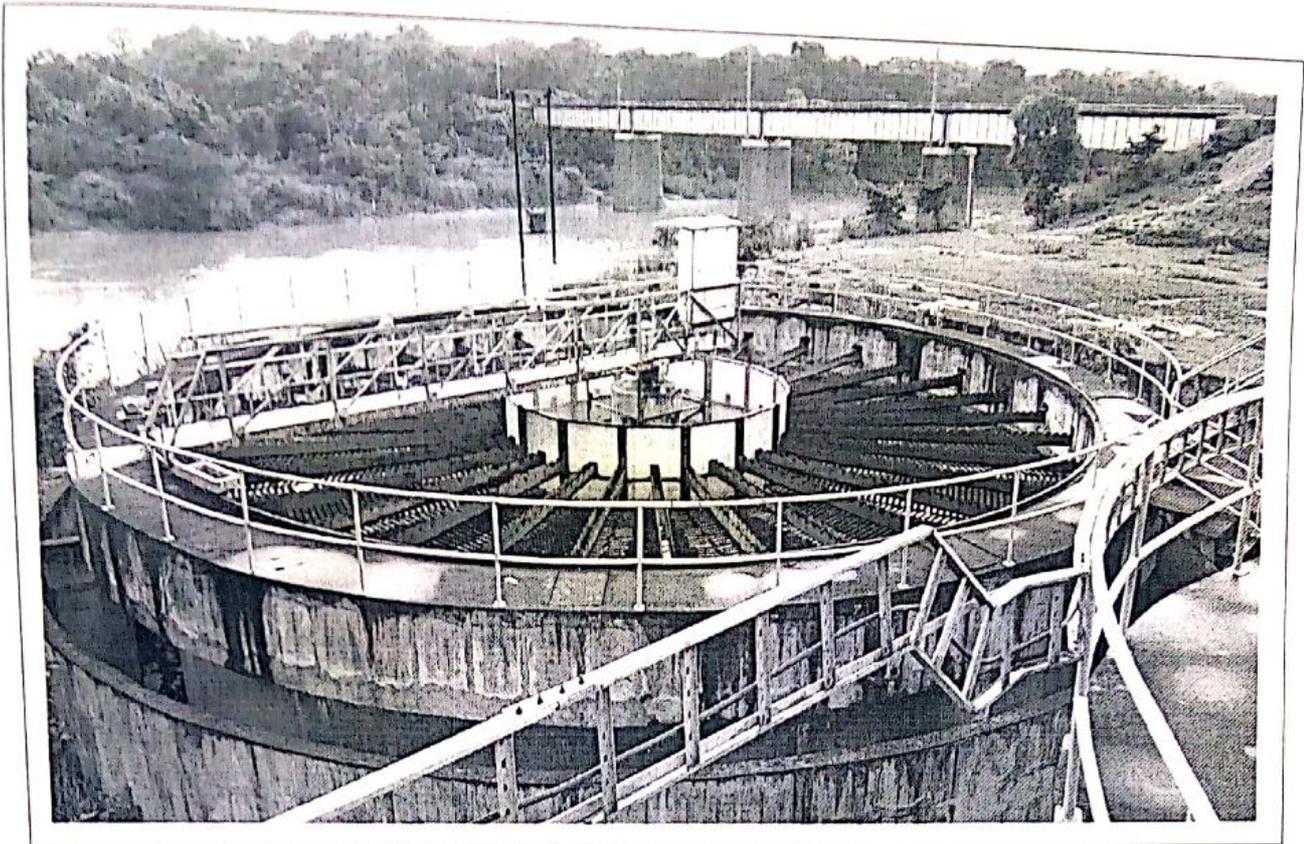
Photographs Taken During Inspection



Sign Board & Raw Sewage Collection Tank

gank

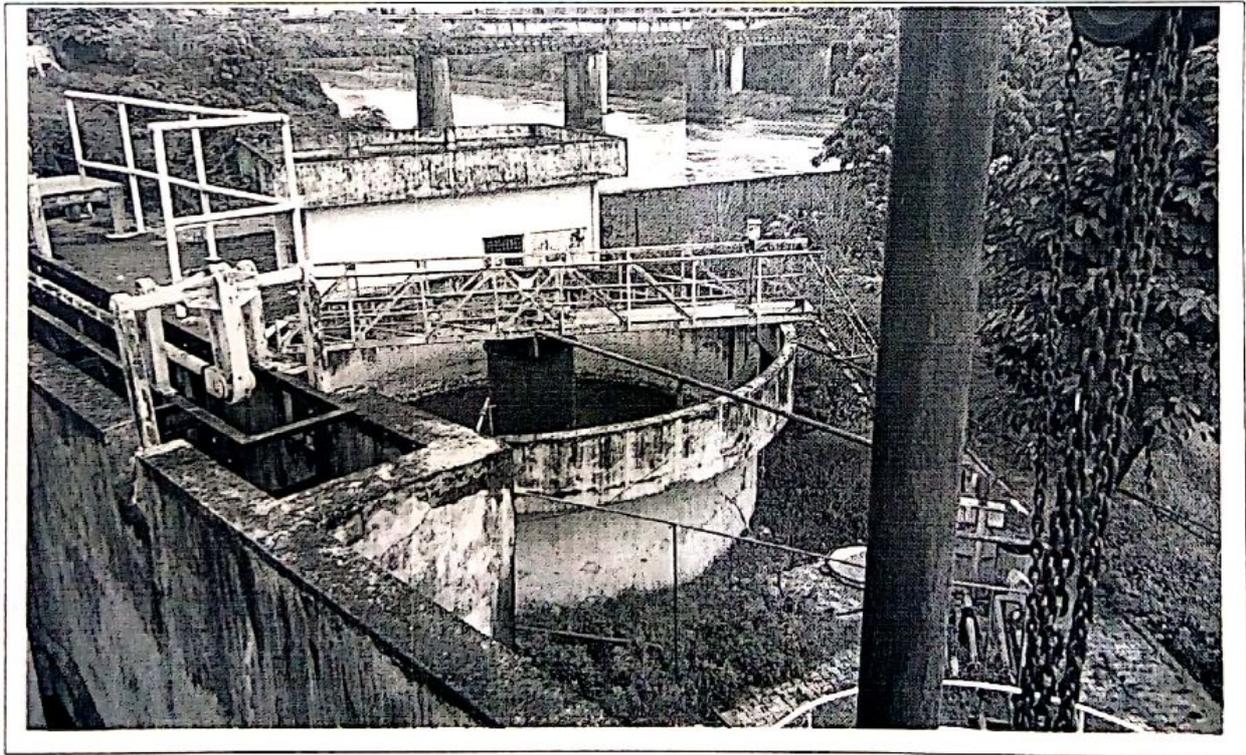
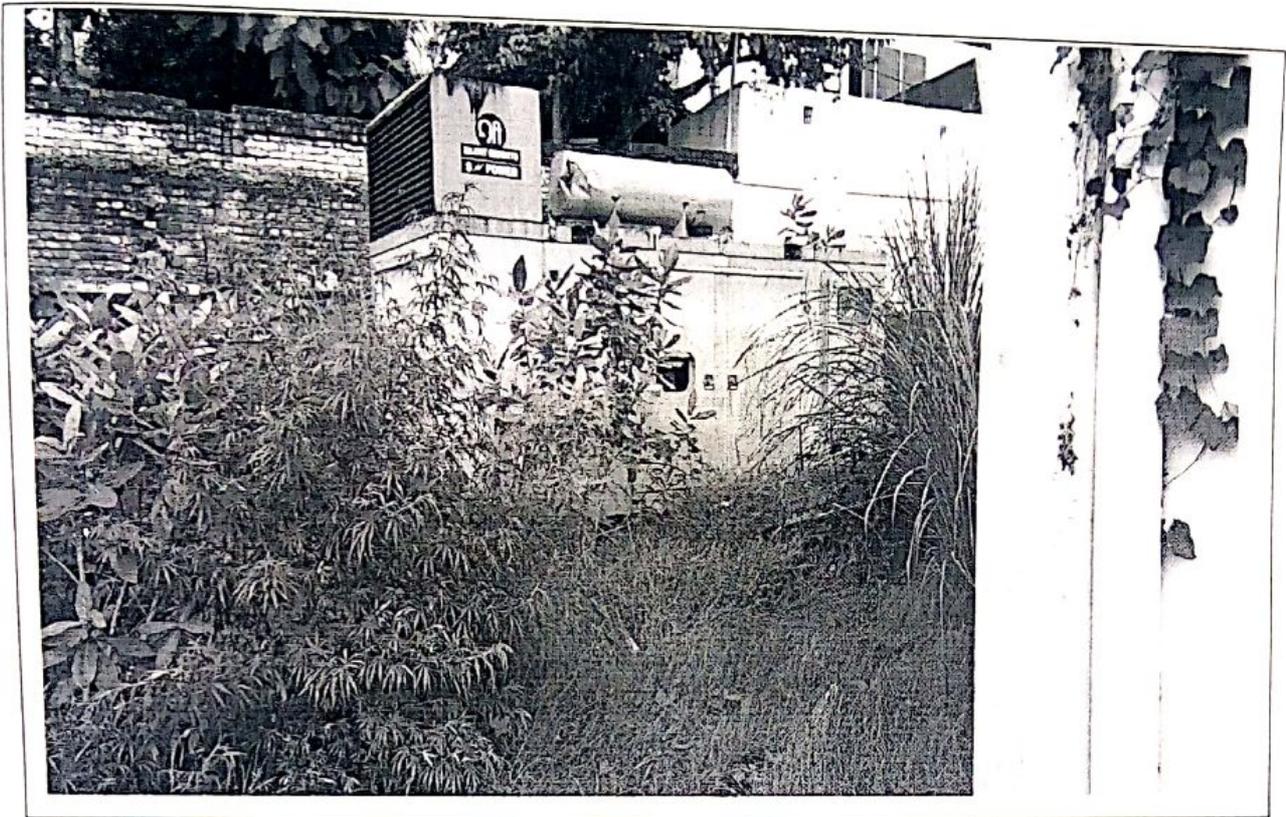
Ranay



Tube Settler and Reactor

Ayush

Kumar



DG set and Sludge Thickner

Ayash

Kumar